

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4283
ANSWERED ON:21.04.2010
FUND TO ARUNACHAL PRADESH UNDER CAMPA
Sanjoy Shri Takam

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the funds released under Compensatory Afforestation Fund Management and Planning Authority (CAMPA) to the State of Arunachal Pradesh during the last three years, year-wise;
- (b) whether the Government is contemplating to provide more funds to those States which sustain carbon emission in tune with Kyoto protocol; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

- (a) So far, an amount of about Rs.16.37 crores have been released on 03.04.2010 to the State of Arunachal Pradesh after the submission of details of bank accounts of State CAMPA by the Government of Arunachal Pradesh as required vide Supreme Court Order dated 10.07.2009 in IA No. 2143 in Writ Petition (Civil) No. 202 of 1995 in the matter of T.N. Godavarman Thirumulpad Versus Union of India & Others. No amount was released from Ad-hoc CAMPA prior to release of Rs.16.37 crores.
- (b) & (c) There is no plan to provide more funds to those States/UTs which sustain carbon emission in tune with Kyoto Protocol under CAMPA.